(RAKESH SAGAR JAIN)

MEMBER (J)

CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/1134/2021



This the 12th day of August 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Dr. Nowsheen Hamid Bhat
Applicant
(Advocate:- Mr. M.A. Qayoom-Not Present)
Versus
1. The State of J&K and ors
Respondents
(Advocate: Mr. Amit Gupta, learned A.A.G.)
ORDER [ORAL] (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J) This TA (TA No.62/1134/2021) arises out of SWP No. 278/2019, wherein relief
is claimed against Sher-e-Kashmir Institute of Medical Sciences. This Tribunal does
not have jurisdiction in respect of the employees of Sher-e-Kashmir Institute of
Medical Sciences. The Registry is, therefore, directed to return the file to the Hon'ble
High Court of Jammu & Kashmir at Srinagar.

Arun...

(ANAND MATHUR)

MEMBER (A)